## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER: TCP/131/2016

NAME OF THE PETITIONER(S): G. Rajendran

NAME OF THE RESPONDENT(S): M/s G4 Investments (India) Private Limited & 5 others

UNDER SECTION: 235, 397/398

S.No. NAME (IN CAPITAL): DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

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## <u>ORDER</u>

Counsel representing both the parties are present. Both the counsel prayed time for making their submissions. Time extended at their request. Put up on 13.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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